

Year Plan under the heading Tourism is Rs. 4.25 lakhs. This amount excludes expenditure on the tourist bureau already functioning at this place, expenditure on publicity and on two large cars costing about Rs. 60,000/- which the State Government propose to provide primarily for use by tourists.

(b) The question of transfer is under consideration.

(c) The shortage is felt during the peak tourist season.

(d) to (f). Steps are being taken by the Municipal authority with the help of the State Government to augment the supply of water and electricity. The State Government is building additional quarters for its officers and staff so that the accommodation occupied by them is released to the tourists and the local people. As part of the Third Five Year Plan for Tourism, a low income group rest house is being constructed by State Government at an estimated cost of Rs. 4.25 lakhs. The State Government are selecting a suitable site and expect the work to start during the current financial year.

#### Construction of Benigunta-Tirupati Line

\*283. **Shri Ram Krishan Gupta:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 1260 on the 17th August, 1961 and state at what stage is the proposal for construction of separate broad-gauge line from Benigunta to Tirupati?

**The Deputy Minister of Railways (Shri S. V. Ramaswamy):** The proposal is not included in the Railway's programme for construction during the Third Five Year Plan.

#### Compensation to the Family of the Late Shri K. Rama Rao

\*284. **Shri S. M. Banerjee:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 905 on the 24th August, 1961 and state:

(a) whether Government have taken a final decision to pay compensation to the family members of the late Shri K. Rama Rao; and

(b) if so, the quantum of compensation?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) and (b). A statement is laid on the Table of the Sabha.

#### STATEMENT

Taking all the circumstances of the case into account, an *ex-gratia* payment of Rs. 12,000 has been sanctioned in favour of Shrimati Ramarao corresponding to the amounts which the Railways have sanctioned, on their own initiative, in cases of death due to train accidents. Steps are being taken to invest Rs. 10,000 out of this amount, in the Life Insurance Corporation, for securing her an annuity of about Rs. 50 per month for life—with a guaranteed minimum period of fifteen years; the balance of Rs. 2,000 is being paid to her in cash. The return of the forms sent to Shrimati Ramarao to fill in this connection, is awaited.

#### पंकेज प्रोप्राम

\*२८५. { श्री भक्त दर्शन :  
श्री चन्द्र शंकर :  
श्री सुबोध हंसदा :  
श्री रा० चं० माझी :  
श्री स० चं० सामन्त :  
श्री प्र० चं० बरुआ :  
श्री हरिश्चन्द्र माथुर :

क्या साध तथा कृषि मंत्री ८ अगस्त, १९६१ के तारंकित प्रश्न संख्या १०३ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) सबन खाद्योत्पादन जो कार्यक्रम स्वीकृत हुआ था, उसे कार्यान्वित होने जाने में क्या प्रगति हुई है ;

(ख) जो लक्ष्य निर्धारित किये गये थे, उनकी कहां तक उपलब्धि हुई है ;

(ग) केन्द्र ने अब तक कौन से साधन उपलब्ध किये थे ; और

(घ) क्या सितम्बर में अधिकारियों का कोई सम्मेलन हुआ था और यदि हां, तो किस लिए तथा उसका क्या प्रभाव हुआ ?

**कृषि मंत्री (डा० प० शा० बेशमुख) :**

(क) से (घ) सभा की टेबल पर एक विवरण रख दिया गया है। *Placed in Library. See No. LT-3342/61.*

#### Agricultural Colleges

\*286. **Shrimati Ila Palchoudhuri:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India's attention has been drawn to the mushroom growth of Agricultural Colleges in India; and

(b) if so, the nature of steps taken or proposed to be taken to check this growth and to place the entire system of agricultural education in the country on a sound footing?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) The question primarily involves the responsibility of State Governments and of affiliating Universities, which are autonomous. However, in an effort to improve the standards of education in colleges already set up, the minimum standards to which they should conform have been drawn up by an Expert Committee appointed by the Government of India and circulated to the State Governments and Universities. A proposal to set up an All India Accreditation Body for examining the standards of education in Agricultural and Veterinary Colleges and recommending steps for their improvement is also under consideration.

In order to develop agricultural education on sound lines, the Govern-

ment of India also propose to afford financial assistance to State Governments under the Third Five Year Plan for the establishment of a few Agricultural Universities where teaching, research and extension will be fully integrated.

#### Geneva Sugar Conference

\*287. {  
 Shri Shree Narayan Das:  
 Shri Radha Raman:  
 Shri Goray:  
 Shri D. C. Sharma:  
 Shri Aurobindo Ghosal:  
 Shrimati Mafida Ahmed:  
 Shri L. Achaw Singh:  
 Shri Ajit Singh Sarhadi:  
 Shri Hem Barua:  
 Shri N. R. Muniswamy:  
 Shri P. G. Deb:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether an Indian Delegation participated in the Geneva Sugar Conference held in September last;

(b) if so, the nature of such participation;

(c) the important subjects discussed and the nature of decisions taken; and

(d) the extent to which Indian Delegation was able to secure advantageous points?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** (a) Yes, Sir.

(b) India participated in the Conference as a Member of the United Nations and as a Member of the International Sugar Agreement.

(c) and (d). The working of the International Sugar Agreement (1958) was reviewed and the quotas to be allocated thereunder for 1962 and 1963 to exporting countries, were considered. The Indian Delegation pressed for an increase in India's quota. The Conference, however, adjourned without coming to any decision and is re-assembling in December, 1961.